

**SHRI MULKA GOVINDA REDDY:** Was it the Chief Minister of Rajasthan?

**SHRI GODEY MURAHARI:** The implication is, he is the Chief Minister of Rajasthan. I would like to know whether the Government has taken cognisance of that report and, if so, what action the Government propose to take in this regard?

**SHRI MORARJI R. DESAI:** The hon. Member obviously refers to another case, not to this case. It refers to another case and that case is under further investigation.

**श्री प्रेम मनोहर :** क्या मंत्री महोदय को यह मालूम है कि जो यह स्मगलिंग करने वाले लोग हैं उनके पास जो जहाज और नावें हैं उनकी स्पीड तो ज्यादा है और हमारे यहां जो पकड़ने वाले लोग हैं उनके पकड़नेवाले जहाजों की स्पीड कम है इसलिए वे पकड़ सकने में असमर्थ रहते हैं। स्मगलर्स भाग जाते हैं और वह देखते रहते हैं। इस बात की कई दफा रिपोर्टें भी हुई हैं। तो क्या मंत्री महोदय के सामने यह बात आई है और यदि हां तो किस प्रकार की व्यवस्था इस संबंध में हमारे वित्त मंत्रालय ने कर रखी है?

**श्री मोरारजी आर० देसाई :** इसके लिये भी व्यवस्था हो रही है। ओवर-क्राफ्ट इसी के लिये सांचा गया है जिसकी स्पीड काफी ज्यादा है। उनकी स्पीड 30 मील की है तो ओवरक्राफ्ट की स्पीड पचास, बावन मील तक हो सकती है। कुछ लोग पकड़े भी थे। हम इसका प्रयोग कर रहे हैं और प्रयोग सफल हो जायेगा तो हम उसको ले लेना चाहते हैं।

\*159. [The questioner (Shri S. K. Vaishampayan) was absent. For answer, vide col. infra.]

#### ‘P’ FORM

\*160. **SHRIMATI SHAKUNTALA PARANJPYE:** †

**SHRI A. D. MANI:**

Will the Minister of FINANCE be pleased to state:

(a) whether it is necessary for an applicant for the ‘P’ form to state in his application the name of his father;

(b) whether there have been cases where, in the applications, only the name of the mother has been given and the applications have been rejected on that ground; and

(c) if so, what are the objections to an applicant stating only his mother's name in respect of his ‘P’ Form application?

**THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI):** (a) to (c) The ‘P’ Form does not require the applicant to state either his father's name or the mother's name. There should ordinarily be no instances, therefore, where the application was rejected because only the mother's name was stated and not the father's name. If the Hon'ble Members would kindly indicate any specific instances, appropriate enquiries will be made.

**SHRIMATI SHAKUNTALA PARANJPYE:** The Minister apparently is not aware of the Supreme Court having given a judgment in a case. A particular applicant having applied for a passport and failed to get it, had to fight it out right upto the Supreme Court. In the Bombay High Court his case was dismissed. The Passport Officers replied that he could not get it and up to the Sup-

†The question was actually asked on floor of the House by Shrimathi Shakuntala Paranjpye.

reme Court, by Special Appeal, he fought the case. I will give the details to the Minister. I would really be thankful if he went into the case because I feel that because of the very fact that the mother's lineage was not allowed to be mentioned though the particular person was enrolled as a voter as his mother's son, the passport was refused. He did not want to give the father's name. I will send the literature to him.

**SHRI MORARJI R. DESAI:** I will go into it when the case is referred to me. We have no intention of asking anybody's father's name.

**SHRI R. T. PARTHASARATHY:** With reference to part (c) of the question which states that there are objections, I do not know if the Government is raising the objection because maternity is a fact and paternity is a hope.

(No reply)

\*161. [Transferred to the 15th May, 1969.]

### खेतड़ी तांबा परियोजना

\*162. श्री सुन्दर सिंह भंडारी :  
क्या पेट्रोल तथा रसायन और खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) खेतड़ी तांबा परियोजना को विद्रावक संयंत्र कब तक उपलब्ध कर दिये जाने की संभावना है और इस संबंध में देर होने के क्या कारण है ;

(ख) शोधक संयंत्र में काम कब से प्रारंभ हो जायगा ; और

(ग) उक्त परियोजना के संबंध में मूल अनुमान की अपेक्षा कितनी धन राशि अधिक व्यय होने की संभावना है ?

### †[KHETRI COPPER PROJECT

\*162. **SHRI SUNDAR SINGH BHANDARI:** Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) the time by when the smelter plant is likely to be made available to the Khetri Copper Project and the reasons for delay in this connection;

(b) the time by when the Refinery Plant will be commissioned; and

(c) the amount of expenditure that is likely to exceed the original estimate of the said Project?]

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS: (SHRI JAGANNATH RAO):** (a) to (c) The information is being collected and will be laid on the Table of the House.

‡[पेट्रोलियम तथा रसायन और खान तथा धातु मंत्रालय में राज्य मंत्री (श्री जगन्नाथ राव) : (क) से (ग) सूचना एकत्रित की जा रही है और सभा पटल पर रख दी जायेगी।]

श्री सुन्दर सिंह भंडारी : मुझे मंत्री जी से यह जानना है कि इसके जो डिटेल्स होंगे वह आप चाहें बाद में दे दें लेकिन इसमें देरी का क्या कारण है, इसके संबंध में कोई संकेत आप कर सकें तो अच्छा हो। वहां बिजली संयंत्र लगाने में और डिजाइन आदि बनाने में ऐसा कौन सा मुख्य कारण है जिसकी वजह से देरी हो रही है? अगर उसके बारे में कोई जानकारी देंगे तो इस प्रोजेक्ट की धीमी गति को समझने में हमारे लिये आसानी होगी।

†[] English translation.

‡[] Hindi translation.